

Constitution of Benches with effect from 4th January, 2010.

Sl. No	Ct. No	Name of Hon'ble Judges	Jurisdiction
1		C.J.'s Hon The Chief Justice Court Hon. Pankaj Mithal, J.	Fresh in Special Appeals from January 1 st , 2007 onwards, Writs relating to Public Interest Litigation, Tolls on River Bridges in U.P. and Environment Matters for Orders, Admission and Hearing including bunch cases.
		<u>At 2.00 P.M.:</u>	Special Appeals upto the year 1997 and for the year 2001, 2002 and 2004 for Orders, Admission and Hearing.
		Thereafter	Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
		Then Hon. The Chief Justice (<u>On Friday at 2.00 P.M.</u>)	Expedite applications.
Note:- Hon'ble The Chief Justice will be sitting in Lucknow for a week commencing from 3rd Monday of every month.			
2	3	Hon. Amitava Lala, J. Hon. S.C. Chaurasia, J.	Listed Misc. Writs from 01.01.2007 to 31.12.2008 for Orders, Admission and Hearing including Bunch Cases.
		<u>At 2.00 P.M.:</u>	Misc. Writs for the year 1998, 1999 and 2002 for Orders, Admission and Hearing.
		Thereafter:	Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
3	44	Hon. Yatindra Singh, J. Hon. B.N. Shukla, J.	Fresh in Capital Cases for Orders and Admission.
		Thereafter:	Capital Cases for Hearing and Criminal Appeals upto year 1983 for Hearing.
4	9	Hon. V.M. Sahai, J. Hon. V.K. Dixit, J.	Fresh in Cases under Intellectual Property Rights and Listed Special Appeals and Misc. Writs upto 31.12.2006 for Orders, Admission and hearing including Bunch Cases.
		<u>At 2.00 P.M.:</u>	Special Appeals for the year 1998, 1999 and 2003 for Orders, Admission and Hearing.

Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

5 34 Hon. P.C. Verma, J. Fresh in F.A.s, F.A.F.O.s, Family Court Appeals and
Hon. Ram Autar Singh, J. Writs relating to State Reorganization matters for
Orders, Admission Hearing including Bunch cases.

Thereafter: F.A.s upto the year 1995 and F.A.F.O.s upto the year
1992 for Orders, Admission and Hearing.

Thereafter: Cases for Final Hearing/Disposal starting from the
oldest of the category assigned.

6 32 Hon. R.K. Agrawal, J. All Fresh and Listed Habeas Corpus Writs and Listed
Hon. S.C. Agarwal, J. Criminal Writs upto 31.07.2009 for Orders, Admission
and Hearing including Bunch cases.

At 2.00 P.M.: Oldest Criminal Writs for Orders, Admission and
Hearing.

Thereafter: Cases for Final Hearing/Disposal starting from the
oldest of the category assigned.

7 46 Hon. S.K. Singh, J. Fresh and Listed Division Bench Criminal Appeals
Hon. S.S. Tiwari, J. including those where record has been called for
considering the application for bail from 01.01.2009
onwards, Government Appeals, matters U/S 378 (4)
Cr.P.C., Criminal Contempt and Criminal Appeals
arising from POTA for Orders, Admission and Hearing
and Defective Criminal Appeals (irrespective of the
year) for Orders.

Thereafter: Hearing of Appeals of the specified category for
Hearing.

8 2 Hon. Ashok Bhushan, J. Fresh in Misc. Writs including Control Orders from
Hon. Virendra Singh, J. January Ist 2009 onwards for Orders, Admission and
Hearing including Bunch Cases.

At 2.00 P.M.: Misc. Writs for the year 2001 and 2003 for Orders,
Admission and Hearing.

- 9 41 Hon. Imtiyaz Murtaza, J. Hon. Shri Kant Tripathi, J. Fresh in Criminal Writs from August 1st, 2009 onwards for Orders, Admission and Hearing including Bunch cases.
- At 2.00 P.M.: Criminal Writs for the year 2008 for Orders, Admission and Hearing.
- 10 29 Hon. S.P. Mehrotra, J. Hon. Kashi Nath Pandey J. All Fresh and Listed Division Bench Service Writs for Orders, Admission and Hearing including Bunch Cases.
- At 2.00 P.M.: Service Writs upto the year 1999 for Orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 11 55 Hon. Vineet Saran, J. Hon. A.K. Roopanwal, J. Criminal Appeals from the year 2001 onwards for Hearing.
- 12 42 Hon. Rakesh Tiwari, J. Hon. Rajesh Chandra, J. All Listed Division Bench Criminal Appeals including those where record has been called for considering the application for bail upto 31.12.2008 and also the applications for cancellation of Bail for Orders and Defective Criminal Appeals (irrespective of the year) for Orders.
- At 2.00 P.M.: Oldest Criminal Appeals for Bail for Orders.
- Thereafter: Criminal Appeal from the year 1984 to 2000 for Hearing.
- 13 36 Hon. Prakash Krishna, J. Hon. Y.C. Gupta, J. Fresh in Writs relating to Local Bodies (including Cooperative Societies, All Societies and Corporations) from January 1st 2009 onwards, All Writs relating to other Recovery including Matters arising out of proceedings U/s 29 of State Financial Corporation Act, Mines and Minerals for Orders, Admission and Hearing including Bunch Cases.
- At 2.00 P.M.: Misc. Writs for the year 2000 for Orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

- 14 37 Hon. Rajes Kumar, J.
Hon. S.C. Nigam, J.
- All Fresh and Listed Division Bench Writs relating to Recovery of Tax matters, Income Tax Reference, Income Tax Appeals, Custom and excise matters for Orders, Admission and Hearing including Bunch Cases.
- At 2.00 P.M.:
- Tax Matters upto the year 2004 for Orders, Admission and Hearing.
- Thereafter:
- Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 15 27 Hon. S.U. Khan, J.
- Listed Misc. Writs from 01.01.2005 to 31.12.2008 for Orders, Admission and Hearing including Bunch Cases.
- At 2.00 P.M.:
- Misc. Writs for the year 1994 for Orders, Admission and Hearing.
- Thereafter:
- Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 16 35 Hon. Devendra Pratap Singh, J.
Hon. Jayashree Tiwari, J.
- Fresh in Writs relating to Land Acquisition and Urban Ceiling from January 1st 2009 onwards and Contempt Appeals for orders, admission and hearing including bunch cases.
- At 2.00 P.M.:
- Misc. Writs upto the year 1997 and for the year 2004 for Orders, Admission and Hearing.
- Thereafter:
- Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 17 21 Hon. V.K. Shukla, J.
- Fresh in Misc. Writs (except Writs arising out of suits and Education Institutions) from January 1st, 2009 onwards for Orders, Admission and Hearing including Bunch Cases.
- At 2.00 P.M.:
- Misc. Writs upto the year 1989 and for the year 1993 for Orders, Admission and Hearing.
- Thereafter:
- Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

- 18 47 Hon. Amar Saran, J. Fresh in all Major Bail Applications from April 1st , 2009 onwards for Orders.
- At 2.00 P.M.: Major Bail Applications upto 2007 for Orders.
- 19 1 Hon. Rakesh Sharma, J. Fresh in Second Appeals from January 1st, 2005 onwards for Orders, Admission and Hearing.
- At 2.00 P.M.: Second Appeals upto the year 1977 and for the year 1979 for Orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 20 50 Hon. Poonam Srivastava, J. Fresh in Criminal Revisions from April 1st, 2009 onwards and Criminal Writs for Orders, Admission and Hearing including Bunch cases.
- At 2.00 P.M.: Criminal Writs upto the year 1999 for Orders, Admission and Hearing.
- 21 6 Hon. Arun Tandon, J. Fresh in Writs relating to U.P.Z.A. & L.R. Act and U.P. Land Revenue Act from 01.01.2009 onwards and All Fresh and Listed writs arising out of the orders of Board of Revenue, Matters Under Industrial Disputes Act and all Labour Law Enactments for Orders, Admissions and hearing and Bunch Cases.
- At 2.00 P.M.: Misc. Writs for the year 1994 for Orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 22 39 Hon. Dilip Gupta, J. Fresh in Educational Matters including society matters with regard to Educational Institutions from January Ist, 2009 onwards for Orders, Admission and Hearing including Bunch cases.
- At 2.00 P.M.: Misc. Writs for the year 1994 for Orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

- 23 4 Hon. Krishna Murari, J. Fresh in Application u/s 24 C.P.C. Writs arising out of Suits, Writs under Article 227 of the Constitution of India and Civil Revisions for Orders, Admission and Hearing including Bunch Cases.
- At 2.00 P.M.: Civil Revisions upto the year 1993 for Orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 24 26 Hon. Shishir Kumar, J. Listed Service Writs upto the year 2007 for Orders, Admission and Hearing including Bunch Cases.
- At 2.00 P.M.: Service Writs for the year 1992 for Orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 25 19 Hon. Sanjay Misra, J. All Fresh and Listed F.A.s and F.A.F.O.s and Listed Second Appeals upto 31.12.2004 for Orders, Admission and Hearing.
- At 2.00 P.M.: Second Appeals for the year 1978 for Orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 26 49 Hon. Ravindra Singh, J. Fresh in Matters U/Ss 378 & 407, Habeas Corpus Writs and N.D.P.S. Appeals for Orders, Admission and Hearing including Bunch Cases.
- At 2.00 P.M.: Matters U/S 407 upto 2006 for Orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 27 38 Hon. A.P. Sahi, J. Fresh in All Service Writs (except Service Writs relating to Educational Institutions) from January Ist, 2008 onwards for Orders, Admission and Hearing including Bunch Cases.
- At 2.00 P.M.: Service Writs for the year 1991 for Orders, Admission and Hearing.

- 28 10 Hon. Vikram Nath, J. Fresh and Listed Civil Contempt for Orders, Admission and Hearing including Bunch Cases.
- At 2.00 P.M.: Civil Contempt upto the year 2006 for Orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 29 5 Hon. Sabhajeet Yadav, J. Fresh in Writs relating to Consolidations and Ceiling from 01.01.2007 onwards and matters under Section 11 of the Arbitration and Conciliation Act, 1996 for Orders, Admission and Hearing including Bunch Cases.
- At 2.00 P.M.: Writ-B upto the year 1975 for Orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 30 18 Hon. Sudhir Agarwal, J. Fresh in Service Writs relating to Education Institutions from January Ist, 2008 onwards for Orders, Admission and Hearing including Bunch cases.
- At 2.00 P.M.: Service Writs for the year 1992 for Orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 31 43 Hon. Vinod Prasad, J. Fresh in Criminal Appeals for Orders, Admission and Hearing and Defective Criminal Appeals (irrespective of the year) for Orders.
- At 2.00 P.M.: Oldest Criminal Appeals for Bail for Orders.
- Thereafter: Criminal Appeals from 1990 onwards for Hearing.
- 32 33 Hon. Bharati Sapru, J. Fresh in Tax, Excise including Central Taxation for Orders, Admission and Hearing including Bunch Cases.

At 2.00 P.M.:

Tax Matters upto the year 2002 for Orders, Admission and Hearing.

Thereafter:

Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

33 7 Hon. Ran Vijai Singh, J.

Fresh in Rent Control Writs including Writs arising out of Orders passed u/s 25 of the Provincial Small Causes Court for Orders, Admission and Hearing.

At 2.00 P.M.:

Rent Control Writs upto the year 2000 for Orders, Admission and Hearing.

Thereafter:

Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

34 45 Hon. V.K. Verma, J.

Criminal Appeals upto the year 1985 for Hearing.

35 48 Hon. Surendra Singh, J.

Listed Major Bail Applications upto 31.03.2009 for Orders.

At 2.00 P.M.:

Major Bail Applications for the year 2008 for Orders.

Thereafter:

Criminal Appeals for the year 1986 and 1987 for Hearing.

36 52 Hon. A.K. Tripathi, J.

Listed Minor Bail Applications upto 31.10.2009 for Orders.

At 2.00 P.M.:

Oldest Minor Bail Applications for Orders.

Thereafter:

Criminal Appeals for the year 1988 and 1989 for Hearing.

37 51 Hon. S.K. Gupta, J.

Fresh in Minor Bail Applications from November 1st, 2009 onwards for Orders.

38 40 Hon. B.K. Narayana, J.

Listed Consolidations and Ceiling upto 31.12.2006 for Orders, Admission and Hearing including Bunch Cases.

At 2.00 P.M.:

Writ-B for the year 1976 for Orders, Admission and Hearing.

Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

39 54 Hon. R.D. Khare, J. Fresh in Matters U/Ss 482 & 483 Cr.P.C. from April Ist, 2009 onwards for Orders, Admission and Hearing including Bunch Cases.

At 2.00 P.M.: Matters U/Ss 482 & 483 Cr.P.C. for the year 1994 for Orders, Admission and Hearing.

40 30 Hon. Abhinava Upadhya , J. Fresh in Company Cases, Testamentary, Matrimonial matters and Writ Petitions arising out from the orders of BIFR and AAIFR, All Writs relating to Indian Stamp Act for Orders, Admission and Hearing including Bunch Cases.

Thereafter: Misc. Writs for the year 1992 for Orders, Admission and Hearing.

41 53 Hon. Dasu Ram Azad, J. Matters U/S 482 & 483 Cr. P.C. and Criminal Revisions including the matters in which the proceedings before the trial Court have been stayed upto 31.03.2009 for Orders, Admission and Hearing and matters where record has been called for considering the application for bail and also the application for cancellation of bail and vacation of stay for Orders.

At 2.00 P.M.: Matters U/S 482 and 483 Cr.P.C. upto the year 1993 for Orders, Admission and Hearing.

Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

42 28 Hon. N.A. Moonis, J. Listed Misc. Writs upto 31.12.2004 for Orders, Admission and Hearing including Bunch Cases.

At 2.00 P.M.: Misc. Writs for the year 1990 and 1991 and 1994 for Orders, Admission and Hearing.

Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.